

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 28-10-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 58/05 Nazruddin Vs. Ikram Khan	Anoop Dhand	V.S. Chauhan
2	Sh. Vinodi lal Mathur Advocate	S.B. Civil Second Appeal No.199/2013 Smt. Chandrawati Vs. M/s Sundar Medical Store	B.L. Agrawal	Sudesh Bansal
3	Sh. O.P. Sharma-I, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 11323/15 Smt. Resham Devi Vs. State	Karan Pal Singh	Neeraj Batra
4	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Cri. Revision Petition No.405/15 Deepak Vs. Sheela	D.S. Jadaun	
5	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No.380/96 Bhooli Bhai & Ors. Vs. Nemi Chand	N.K. Maloo	G.K. Garg
6	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No. 280/04 Vijay Kumar Vs. Babu Lal	R.K. Agrawal	S.P. Sharma
7	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 114/11 & 113/11 Dayawati & Ors. Vs. Jagdish Chand	Suresh Pareek	L.L. Gupta
8	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil First Appeal No. 310/97 Smt. Suraj Devi Vs. Radheyshyam	Punit Singhvi	M.M. Ranjan
9	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Second Appeal No.237/07 Smt. Jahida Khatoon Vs. Abdul Majid	M.M.Ranjan	
10	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Bail Application No. 9194/15 Girdhar Gopal Gupta Vs. State	Vimal Kumar Jain	Ashvin Garg
11	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 4397/15 Anil Khutetia Vs. State	Mahesh Gupta	Sunita Satyarthi
12	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. No.Appeal No.617/14 Pradeep Kumar Vs. Pooja Maurya	Sudhir Jain	Kunal Rawat
13	Sh. Vikas Jain, Advocate	S.B. Civil Second Appeal No. 37/15 Anil Kumar Vs. Sh. Vardhman Sthankvasi	Prahlad Sharma	Devendra Sharma
14	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Bail Application No.8639/15 Pinki Kanoongo Vs. State	Vikas Jain	Rakesh Chandel



15	Smt. Sumati Bishnoi, Advocate	S.B. Criminal Revision Petition No. 428/15 Surendra Singh Vs. State	Rajvir Sharma	Narendra Singh
16	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Revision Petition No. 382/15 Chandrabhan Vs. Smt.Pooran Dei	G.S. Fauzdar	N.K. Singhal
17	Smt. Nirmala Sharma, Advocate	S.B. Criminal Transfer Application No. 10/13 Narendra Singh Vs. State	Rajneesh Gupta	Kamlendra Sihag
18	Sh. Ravi Bhojak, Advocate	S.B. Cr. Revision Petition No. 1061/13 Hemraj Vs. Jyoti Bai	Abhi Goyal	D.S.Jhala
19	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma
20	Sh. S.P. Mathur, Advocate	S.B. Cr. Misc. Bail Application No.8654/15 Nilesh Bohra Vs. State	Amit Jindal	Prakash Thauriya
21	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 233/12 Babu Lal Vs. Padam Chand	Sudesh Bansal	Anant Kasliwal
22	Sh. Swaraj Sharma , Advocate	S.B. Civil First Appeal No. 239/95 Gokul Chand Vs. Mathura Lal	Ankit Jain	Rajesh Goswami
23	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma	S.S. Hora
24	Sh. Sudesh Bansal , Advocate	S.B. Civil Writ Petition No. 1549/98 Mangu Singh Vs. Judge, Industrail Tribunal	Babu Lal Gupta	R.K. Sharma
25	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Misc. Petition No. 4048/15 Manish Vs. State	Shika Parnami	Jitendra Shrimaai
26	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 1219/13 Kunti Vs. Satish Kumar	Sajid Ali	Tanveer Ahmed

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 Deputy Secretary
 (Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No.648/11 Narain Das Sindhi Vs. Smt. Chandrakanta	R.K.Agarwal Sudesh Bansal	J.P. Goyal
2	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 594/01 Chote Lal Vs. Ram Narayan	R.P. Garg	J.P. Goyal
3	Smt. Kamala Jain, Advocate	D.B. Civil Misc. Appeal No. 3950/13 Rekha Sharma Vs. Jitendra Tiwari	Mahesh Gupta	O.P. Mishra
4	Sh. Vinodi lal Mathur Advocate	S.B.Civil Second Appeal No. 41/09 Vasudav Bhojwani Vs. Anil Kumar Gupta	R.K.Agarwal	Ajeet Bhandari
5	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 2005/07 Praveen Kumar Arora Vs. Commissioner Municipal	P.S. Sharma	Ravindra Pal Singh
6	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Criminal Revision Petition No. 1308/14 Ashish Sharma Vs. Smt. Rinku Sharma	Sanjay Singhal	
7	Sh. O.P. Sharma-II, RHJS (Retd.)	S.B. Civil First Appeal No. 386/03 Mangal Singh Vs. Dal Chand	M.M.Ranjan	Anil Jain
8	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Misc. Bail Application No. 11934/15 Tarun Sharma Vs. State	Kapil Gupta	
9	Sh. Manoj Sharma, Advocate	S.B. Criminal Revision Petition No. 662/15 Smt. Urvashi Agarwal Vs. Abhai Goyal	D.K. Bhardwaj	H.S. Sinsinwar
10	Sh. A.K. Bajpai , Advocate	S.B. Civil Transfer Petition NO. 63/15 Smt. Santosh Kanwar Vs. Rajendra Singh	H.S. Sinsinwar	Hari Barath
11	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 180/01 Smt. Parvati Devi Vs. Deendayal Hazaarika	R.K. Agrawal	M.M. Ranjan
12	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 605/14 Balu Ram Verma Vs. State	S.R. Surana	Rajendra Prasad Sharma
13	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Revision Petition No. 378/15 Narendra Gautam Vs. Smt. Beena Sharma	H.S. Sinsinwar	Gori Shankar Gautam

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By Order


Deputy Secretary
(Action Plan & ADR)